

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:834

ANSWERED ON:27.07.2001

PADDY PROCUREMENT BY FCI IN KARNATAKA

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether in a bid to help farmers hit by a sharp fall in rice prices owing to a bumper paddy crop, the Government of Karnataka has urged the union Government to lift levy rice from the State on credit basis as has been done in Punjab and Andhra Pradesh;

(b) if so, the details thereof;

(c) the reaction of the Union Government thereto; and

(d) to what extent the FCI has been able to lift the rice from the State of Karnataka on credit basis?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a): No, Sir.

(b)&(c): Does not arise.

(d): FCI has not lifted any rice on credit basis from the State of Karnataka. However, a quantity of 2.07 lakh tonnes has been received by FCI up to 23.7.2001 as levy rice on payment basis.